PATNA HIGH COURT, PATNA
NOTIFICATION

Dated: the 14th August, 2026

No. 1022 **A:** The following Officers named in column no. 2 of the table given below are hereby transferred and posted as Principal District and Sessions Judges at the stations mentioned in column no. 3 of the table against their respective names and in chain as indicated in column no. 4 of the table given below :-

Sl. No.	Name of the Officers with designation and present place of posting.	Name of the station where the officer has been transferred.	Chain of Transfer
1	2	3	4
1.	Dr. Rakesh Kumar Singh I, Principal District and Sessions Judge, Supaul.	Gaya Ji	Vice Sri Pradeep Kumar Malik, who has been posted on deputation as Chairman, Commercial Taxes Tribunal, Bihar, Patna.
2.	Sri Dharmendra Kumar Singh, Member Secretary, Bihar State Legal Services Authority, Patna	Bhojpur at Ara	Vice Sri Purushottam Mishra, Principal District and Sessions Judge, Bhojpur at Ara who has been transferred and posted as Member Secretary, Bihar State Legal Services Authority, Patna.
3.	Sri Rajesh Kumar Bachchan, Principal District & Sessions Judge, Khagaria	Supaul	Vice Dr. Rakesh Kumar Singh I, who has been transferred and posted as Principal District & Sessions Judge, Gaya Ji.
4.	Sri Arvind Kumar Sharma, Principal Judge (Family Court), Munger	Khagaria	Vice Sri Rajesh Kumar Bachchan, who has been transferred and posted as Principal District & Sessions Judge, Supaul.

By order of the High Court,
Sd/- Rupesh Deo
Registrar General

Memo No. 74732-74760 **/P.F.XIX-01-2026/ A.D. (Appointment), Patna, the 14th Aug., 2026**

Copy forwarded to the Principal Secretary to the Government of Bihar, General Administration Department, Patna / Secretary to the Government of Bihar, Law Department, Patna / The Accountant General (G.E. 7), Birchand Patel Marg, Patna / Under Secretary, Personal Claims and Pay Fixation Cell-III, Finance Department, Govt. of Bihar, Patna / Principal District and Sessions Judge, Supaul/Gaya Ji/ Bhojpur at Ara/Khagaria/Munger/ Sri Pradeep Kumar Malik, Principal District and Sessions Judge, gaya Ji/Dr. Rakesh Kumar Singh I, Principal District and Sessions Judge, Supaul/ Sri Purushottam Mishra, Principal District and Sessions Judge, Bhojpur at Ara/ Dharmendra Kumar Singh, Member Secretary, Bihar State Legal Service Authority, Patna/ Rajesh Kumar Bachchan, Principal District & Sessions Judge, Khagaria/Sri Arvind Kumar Sharma, Principal Judge (Family Court), Munger/ Registrar (Vigilance), Patna High Court, Patna/ Registrar I.T.-cum-C.P.C., Patna High Court, Patna/ Registrar (Administration), Patna High Court, Patna/Registrar (Establishment), Patna High Court, Patna/Registrar (Appointment), Patna High Court, Patna /Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Budh Marg Patna / I/c Registrar-cum-P.P.S. to Hon'ble the Acting Chief Justice, Patna High Court, Patna / S.O., Monitoring Cell II, Patna High Court, Patna / S.O., A.D. Misc. Section, Patna High Court, Patna / S.O., Vigilance Cell, Patna High Court, Patna / S.O., Legal Cell, Patna High Court, Patna / S.O., Judicial Officers Service Record Room, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna, for information and necessary action.

The officers posted at Sl. No. 1, 2, 3 and 4 are directed to make over charge of their present assignment in consultation with Sri Pradeep Kumar Malik, Sri Purushottam Mishra, Dr. Rakesh Kumar Singh-I and Sri Rajesh Kumar Bachchan respectively in order to join their new assignment at Gaya Ji, Bhojpur at Ara, Supaul and Khagaria respectively.

By order of the High Court,

Registrar General